### GOVERNMENT OF INDIA MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES DEPARTMENT OF HEAVY INDUSTRY

## LOK SABHA STARRED QUESTION NO.456 TO BE ANSWERED ON 27.03.2018

#### **Promotion of Electric Vehicles**

### 456. SHRI AJAY MISRA TENI:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) the measures taken/proposed to be taken by the Government to promote the manufacturing and use of electric vehicles in the country;

(b) whether any time limit has been fixed or is proposed to be fixed by the Government for converting all the vehicles used in the country into electric vehicles and if so, the details thereof;

(c) the number of vehicles in the Central Government offices targeted/to be targeted for conversion into electric vehicles during 2018-19 along with the number of electric vehicles targeted/to be targeted for use in such Offices during the said period; and

(d) whether the Government proposes to provide incentives to the common people for purchasing electric vehicles so as to reduce pollution in the cities and if so, the details thereof?

### ANSWER

## MINISTER OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ANANT G. GEETE)

(a) to (d): A Statement is laid on the table of the House.

# **STATEMENT**

Statement referred to in reply to parts (a) to (d) of Lok Sabha Starred Question Number 456 for answer on 27/03/2018 asked by Shri Ajay Misra Teni, Hon'ble MP regarding "Promotion of Electric Vehicles"

(a): With a view to provide impetus to domestic manufacturing of hybrid & electric vehicles (collectively termed as XEVs), the Government of India approved the National Mission on Electric Mobility in 2011 and subsequently National Electric Mobility Mission Plan 2020 was unveiled in 2013. This Mission Plan has been designed mainly considering the Fuel Security and Environmental Pollution in the country.

In order to promote manufacturing of hybrid and electric vehicles and ensure sustainable growth of the same and as a follow up of the mission, Department of Heavy Industry formulated a scheme namely FAME India [Faster Adoption and Manufacturing of (Hybrid &) Electric Vehicles in India ] for the initial period of two years starting from 1<sup>st</sup> April 2015 (Phase-I). The scheme has four focus areas namely Demand Creation, Pilot Project, Technology Development/R&D and Charging Infrastructure. The Phase I of FAME Scheme has, however, been extended till 31<sup>st</sup> March, 2018.

In the extended period of the FAME Scheme, Department of Heavy Industry issued an Expression of interest for providing a concerted push to e-mobility for public transport. Financial incentives for purchase of Electric Buses/ Electric Three Wheelers Auto/ Electric Four Wheelers and for setting up Charging Infrastructure of public transport and shared mobility was proposed to be given from the Scheme under this initiative.

As per the Gazette Notification of the FAME India Scheme, the scheme shall be reviewed appropriately based on the outcome and experience gained in the Phase-I of this scheme. Accordingly, the Government has reviewed and taken corrective measures along the way.

Further, Ministry of Road Transport & Highways have notified GSR 629 (E) dated 24<sup>th</sup> June 2016 for retro fitment of hybrid electric system or electric kit to vehicles and S.O.1013(E)n dated 15<sup>th</sup> April 2015 specifying the type approval procedure of electric hybrid vehicles.

(b): No, Madam.

(c): No target for conversion of vehicles in the Central Government Offices or for use of electric vehicles in the Central Government Offices has been fixed for the year 2018-2019.

However, Ministry of Power has informed that Energy Efficiency Services Limited (EESL), a Joint Venture of PSUs under Ministry of Power, has completed procurement of 10,000 Electric Cars and has issued Letter of Awards (LoAs) to M/s Tata Motors (5050 nos.) and M/s Mahindra & Mahindra Ltd. (4950). These cars will be provided to Government entities on lease/outright purchase basis. In addition, bid to procure another 10,000 e-vehicles has been issued as states like Andhra Pradesh and Gujarat have sent their demand. As of now, the total demand of e-vehicles from Central Governments and States of Andhra Pradesh and Gujarat is around 19,000 cars.

(d): One of the focus areas in the existing FAME India Scheme is Demand Creation. Market creation through demand incentives is aimed at incentivizing all vehicle segments i.e. 2-Wheelers, 3-Wheelers Auto, Passenger 4-Wheeler vehicles, Light Commercial Vehicles and Buses. The demand incentive is available to buyers (end users / consumers) in the form of an upfront reduced purchase price to enable wider adoption. The detailed demand incentives allowed under the scheme for purchase of xEVs is given at Annexure-13 of the Gazette notification of FAME India Scheme, which is available in the website of the Department (www.dhi.nic.in).

Since inception of the scheme on 1<sup>st</sup> April 2015, about 1,89,482 electric / hybrid vehicles have been supported through demand incentives under this scheme till 22<sup>nd</sup> March 2018.

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